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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.01.2020

PRIORITY CAUSE LIST – 1

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 389/BB/2019	For admission	Sec 7 of I&B code 2016	M/s Skylark Ithaca Buyers Welfare Association	Joshua H Samuel, Advocate	M/s Skylark Mansions Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

*Joshua Samuel
Christopher Edwin
for J Hudson Samuel & Partners.*

ADVOCATE FOR RESPONDENT/s:

*MARCO D (ROZARU)
FOR MAN D&C
P/4213266*

ORDER

Heard Mr. Joshua Samuel and Mr. Christopher Edwin, learned counsels for the Petitioner and Mr. Mario D Rozario, learned Counsel for the Respondent. The Respondent is directed to place on records the assets and liabilities of the Corporate Debtor in respect of M/s. Skylark Mansions Pvt. Ltd and all group Companies of M/s. Skylark Mansions Pvt. Ltd well before the ^{next} date of hearing. In the meanwhile parties are at liberty to settle the issue. No further adjournments shall be granted.

Post the case on **04.02.2020.**



MEMBER (T)



MEMBER (J)

Brunda
Verified

Court Officer